

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:7439
ANSWERED ON:15.05.2000
REGULARISATION OF WORKERS
ANADI CHARAN SAHU

Will the Minister of POWER be pleased to state:

- (a) whether all the contingent workers of Beas Construction Board which were absorbed in Bhakra Beas Management Board in 1993 have been regularised;
- (b) if not, the reasons therefor;
- (c) whether any time frame has been fixed to regularise them;
- (d) if not, the reasons therefor;
- (e) whether all these employees were absorbed in Bhakra Beas Management Board as per their qualifications and experience as directed by the CAT in 1992; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRIMATI JAYAWANTI MEHTA)

(a) to (d) : The surplus contingent paid employees and work-charge employees of Beas Construction Board (BCB) declared surplus on account of transfer of Beas Project to Bhakra Beas Management Board (BBMB) were inducted into BBMB in 1993. Subsequently, BBMB decided to regularise the services of these employees against the corresponding available sanctioned vacant posts. Accordingly, certain employees were regularised to the extent of corresponding available sanctioned vacant posts. The process of regularisation of the services of remaining employees inducted in 1993, is likely to be completed by September, 2000.

(e) & (f) : The surplus contingent paid employees and work-charge employees of BCB were inducted into BBMB in the same post/capacity held by them in the BCB.